

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/538 /2009-539 /2009 - CU[DB]

Date 09/09/2010

Assistant Registrar
C.E.S.T.A.T, New Delhi

To: M/S TRANSCO SHIPPING SERVICES
143/145, SHERIFF DEVJI STREET, CHAKALA STATION),
PADMSEE ANNEXE COMPOUND, 1ST FLOOR,
ROOM NO. 4, OPP. UNION BANK OF INDIA
MUMBAI-400004.

M/S TRANSCO SHIPPING SERVICES

Appellant

C.C.E. NOIDA

Vs
Respondent

I am directed to transmit herewith a certified copy of **Final order No. C/129-130/ 2010 CU[DB]** dated 6/9/10
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.E. NOIDA, C-56/42,
SECTOR-62, NOIDA-201307

2. Adv. / Consult

MR.SADASHIV DADHEECH & T.K.DADHEECH
C-23, SARDAPURI, NEW DELHI-110015.

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 Director Publications, Customs, Excise. I.P. Estate, New Delhi

7 M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8 Company Law Institute of India Pvt Ltd., No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai -17

9 M/s. Deeparchie Publications, M-93, Marg. 46, Saket, New Delhi 110017

10 Taxmann Allied Service Pvt Ltd., 59/32, New Rohtak Road, New Delhi - 110005

11 Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-15

12 LAWCRUX Advisors Pvt Ltd. LAW House. 1-8, Sector - 10, Faridabad 121003 (Harvana)

13 TaxIndiaOnline.com Pvt Ltd., Unit No.1, 2nd Floor, Vasant Arcade, Nelson Mandela Road, Vasant Kunj, New Delhi - 110070

14 Office Copy

15 Guard file

16. M/S SHAKTI FORWARDERS PVT. LTD.

FORMERLY KNOWN AS M/S SHAKTI ENTERPRISES,
PLOT NO. 47-A, LITTLE MALABAR HILL,
SINDHI SOCIETY, CHEMBUR, MUMBAI-400071.


Assistant Registrar
(Customs Appeal Branch)

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH – COURT NO.III

C/A 538/09

M/s. Transco Shipping Services

Appellants

Vs

CC, Noida

Respondent

C/A 539/09

M/s. Shakti Forwarders

Appellants

Vs

CC, Noida

Respondent

Present for the Appellant : None
Present for the Respondents: Shri I. Beg, DR

Coram: HON'BLE Dr CHITTARANJAN SATAPATHY, MEMBER TECHNICAL
HON'BLE MR. D.N. PANDA MEMBER JUDICIAL

Date of Hearing: 30.8.2010

Final ORDER No. C/129-130/10

Per Dr. Chittaranjan Satapathy:

Heard the learned DR.

2. No one is present on behalf of the appellants. There is neither
any adjournment request nor any compliance ^{report} filed. As such, both the
appeals are dismissed for non-compliance under Section 129-E of the
Customs Act, 1962 read with the stay order dated 28.6.2010.

(DR. CHITTRANJAN SATAPATHY)
MEMBER TECHNICAL

(D.N. PANDA)
MEMBER JUDICIAL

MPS*